

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY --- MEMBER (TECHNICAL)

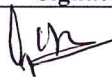
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA NO 151 OF 2017 IN
COMPANY PETITION/APPLICATION NO.	CP/68/ 241/HDB/2017
NAME OF THE COMPANY	Ashwini Suman Kumar -Ascendia Technology Solutions (India) Private Limited
NAME OF THE PETITIONER(S)	Ascendia Technology .LLC
NAME OF THE RESPONDENT(S)	Ashwini Suman Kumar- Ascendia Technology Solutions(India) Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GAURAV KWATRA	ADVOCATE	9885058221	

Enclosed Order Sheet

Heard Shri Gaurav Kwatra, Learned Counsel for the Petitioner. The Learned Counsel for the Respondent submit the issue is likely to be resolved soon and they will file a joint memo by the next date of hearing. Post the case on 4.10.2017.

Member (T)

bm



Member (J)